

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25056/2024

[Arising out of impugned final judgment and order dated 14-10-2022 in CRA No. 457/2017 passed by the High Court of Judicature at Allahabad]

SHANTI

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Mr. Mohit Chaudhary, (AOR), has been appointed as Amicus Curiae.
IA No. 90508/2025 - CONDONATION OF DELAY IN FILING

Date : 09-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Mohit Chaudhary, AOR
Mr. Mohit Chaudhry, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable within four weeks.

Tag with the petition bearing Special Leave
Petition(Criminal) No. 1386 of 2025 filed by the co-
accused Vijay.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR